

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 431

CA/109/ND/2023, CA/303/ND/2022,  
CA/178/ND/2021, CA/424/ND/2021,  
CA/34/ND/2020, Contempt Petition /18/ND/2022,  
IN CP/132/ND/2019

**IN THE MATTER OF:**

Surinder Kumar Singal & Ors	...	Applicant
Versus		
M/s Aar Kay Inframatrix Ltd & Ors	...	Respondent

**Under Section 241-242.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Anil Kumar Aggarwal  
For the Respondent : Adv. Mukul Panpher

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **21.05.2024**.

**Sd/-**  
**(Court Officer)**